(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 635/18/24]

MR. CHAIRMAN: Prof. S.P. Singh Baghel; not present. Dr. L. Murugan.

Notifications of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:

- A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 151(E)., dated the 1st March, 2024, publishing the Press and Registration of Periodicals Rules, 2024, under Section 21 of the Press and Registration of Periodicals Act, 2023.
 - [Placed in Library. See No. L. T. 636/18/24]
- (ii) A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 364(E)., dated the 4th July, 2024, publishing the Prasar Bharati (Broadcasting Corporation of India) Deputy Director of Administration (Amendment) Recruitment Rules, 2024, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L. T. 637/18/24]

Reports and Accounts (2021-22 and 2022-23) of the BJEL, Kolkata, West Bengal and other related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA): Sir, I lay on the Table, under sub-section (1)(b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Birds Jute and Exports Limited (BJEL), Kolkata, West Bengal, for the year 2021- 22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.